

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-420(ND)/2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
09.01.2020

NAME OF THE COMPANY: M/s. Regal Metal & Ferro Alloys Vs. M/s.
Sandeep Axles Pvt. Ltd.

SECTION: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------	-------------	----------------	-----------

Present for the Petitioner: Mr. Arun Saxena and Mr. Shivam Mishra,
Advocates for Liquidator

Present for the Respondent: Mr. Harshit Aggarwal, Mr. Rahul Ajuja and
Mr. Siddhartha Tandon, Advocates for Ex-
Directors
Mr. Avinash Mohapatra, Advocate for the
Canara Bank

ORDER

Reply to CA 725/2019 has been filed by the Canara Bank. The same is not
before this Bench. Renotify this application for disposal on 12th February
2020.

Another application CA 729/2019 has been filed alleging fraudulent
transactions. Reply has been filed on behalf of the Ex-Directors. List all the
pending applications for disposal on 12th February 2020.



(L. N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)